



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

The Indian Stamp (Goa Amendment) Bill, 2020

(Bill No. 23 of 2020)

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(As Passed by the Legislative Assembly of the State of Goa)

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GOA LEGISLATURE SECRETARIAT

ASSEMBLY HALL, PORVORIM

JULY, 2020.

The Indian Stamp (Goa Amendment) Bill, 2020

(Bill No. 23 of 2020)

BILL

further to amend the Indian Stamp Act, 1899 (2 of 1899), as in force in the State of Goa.

BE it enacted by the Legislative Assembly of Goa in the Seventy-first Year of the Republic of India as follows:-

1. **Short title and commencement.**- (1) This Act may be called the Indian Stamp (Goa Amendment) Act, 2020.

(2) It shall be deemed to have come into force on 9th day of June, 2020.

2. **Amendment of Schedule I-A.**- In Schedule I-A of the Indian Stamp Act, 1899 (2 of 1899), as in force in the State of Goa, against article 4, in column (2), for the words “Fifty rupees”, the words “Hundred rupees” shall be substituted.

3. **Repeal and Saving** – (1) The Indian Stamp (Goa Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020) is hereby repealed

(2) Notwithstanding such repeal, anything done or any action taken under the Indian Stamp Act, 1899 (2 of 1899), as amended by the said Ordinance, shall be deemed to have been done or taken under the said Act, 1899, as amended by this Act.